

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 6<sup>th</sup> September, 2014

No.HC.VII-150/2014/ **6611** /A. In the interest of administration, Miss Birawati Kaman, LDA, Office of the Chief Judicial Magistrate, Sivasagar, is transferred to the Office of the Chief Judicial Magistrate, Dhemaji against the vacant post of LDA.

Miss Kaman will join at her new place of posting immediately.

(N.B. The seniority of Miss Birawati Kaman will be decided by the Chief Judicial Magistrate, Dhemaji on the basis of her initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on her request.)

By Order,

*Sd/- Hemanta Kumar Das,*

**DEPUTY REGISTRAR (VIGILANCE)**

Memo No.HC.VII-150/2014/ **6612 - 6624** /A.

Dated 06.09.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Sivasagar/ Dhemaji
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
5. The Chief Judicial Magistrate, Sivasagar. He is requested to release Miss Birawati Kaman, in order to enable her to join at her new place of posting immediately
6. The Chief Judicial Magistrate, Dhemaji for information and necessary action
7. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
8. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
9. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
10. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
11. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Administration), Gauhati High Court, Guwahati
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
13. Miss Birawati Kaman, LDA, Office of Chief Judicial Magistrate, Sivasagar

*H* 6.9.2014

**DEPUTY REGISTRAR (VIGILANCE)**

*H*  
6/9/2014

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 6<sup>th</sup> September, 2014

No.HC.VII-149/2014/ 6628 /A. In the interest of administration, Shri Himangshu Das, LDA, Office of the Member, MACT, Cachar, Silchar, is transferred to the Office of the Presiding Officer, STAT, Assam & Member, MACT, Kamrup (M), Guwahati, against the post of LDA, which is lying vacant in the Office of the Member, MACT, Kamrup (M), Guwahati.

Shri Himangshu Das will join at his new place of posting immediately.

(N.B. The seniority of Shri Himangshu Das will be decided by the Presiding Officer, STAT, Assam & Member, MACT, Kamrup (M), Guwahati on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim T.A. and D.A. as the transfer is made on his request.)

By Order,  
Sd/- Hemanta Kumar Das,  
**DEPUTY REGISTRAR (VIGILANCE)**

Memo No.HC.VII-149/2014/ 6629 - 6640 /A.

Dated 06.09.2014

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The Presiding Officer, STAT, Assam & Member, MACT, Kamrup (M), Guwahati for information and necessary action
4. The Member, MACT, Cachar, Silchar. He is requested to release Shri Himangshu Das, in order to enable him to join at his new place of posting immediately.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
7. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
8. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
9. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
10. The C.A. to the Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/Registrar (Administration), Gauhati High Court, Guwahati
11. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette
12. Shri Himangshu Das, LDA, Office of the Member, MACT, Cachar, Silchar

① 6.9.2014  
**DEPUTY REGISTRAR (VIGILANCE)**